

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:206
ANSWERED ON:07.12.2012
MARKER FOR PDS KEROSENE
Singh Rajkumari Ratna;Singh Shri Ijyaraj

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the status of introduction of in-house marker for doping with kerosene under the Public Distribution System (PDS) in the country;
- (b) whether the directions given to the Oil Marketing Companies (OMCs) in this regard are not being complied with;
- (c) if so, the details thereof and the reaction of the Government thereto along with the steps being taken to ensure strict compliance of said directions; and
- (d) the success achieved as a result thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.206 for 7th December, 2012 asked by Shri Ijyaraj Singh and Shrimati Rajkumari Ratna Singh regarding Marker for PDS Kerosene.

(a) & (b): Indian Oil Corporation Limited (IOC) has been advised to develop an in-house marker for doping with Kerosene, which is not launderable.

(c) & (d): IOC is continuing research on the development of a marker system, which cannot be laundered and can easily be used on-site/ in the field. However, detection of such marker requires Gas Chromatography (GC) based sophisticated technique. Therefore, the possibility of developing a portable GC based detection device is being explored.